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struction and development of some State roads;

(b) if so, the details of State Roads which have been funded by World bank during last five years, State-wise;

(c) whether any State roads in Orissa has been included for World Bank Fund in 1998-99 or in the Ninth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Yes, Sir. The World Bank has approved one loan amounting to US \$ 350 million for development of State Highways and major District roads (length 1400 kms.) in the State of Andhra Pradesh in 1997.

(c) and (d) Government of Orissa have taken up project preparation of States Road Projects (length about 2234 kms). On completion of project preparation, the execution of projects will be posed for World Bank loan assistance. It is too early to indicate World Bank funding for the same.

Improvement of National Highway 52

2618. SHRI NABAM REBIA: SHRI DRUPAD BORGOHAIN:

Will the Minister of SURFACE TRANS-PORT be pleased to state:

(a) whether it is a fact that National Highway No. 52 is in bad shape;

(b) if so, the reasons for not building it properly;

(c) whether Government have any plan to rebuild it through BRTF; and

(d) whether Government have any plan to improve Steel Well Road from Ledo to Burma Border in near future? THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) NH No. 52 is being maintained in trafficable condition within the | available resources.

(c) The State Government of Assam has not agreed to this suggestion.

(d) This is a State Road for which Central Government is not responsible.

Export of Cotton Yarn

2619. SHRI S. VIDUTHALAI VIR-UMBI: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government of India has received an appeal to permit export of another 50 Million Kg. of yarn much above the ceiling of 75 million Kg. for the calender year to activate the textile market in India particularly in Tamil Nadu;

(b) whether it is also a fact that the permission is being sought for resumption of exports of yarn under the Export Promotion Capital Goods Scheme; and

(c) if so, the action taken thereon?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) The quantity under ceiling fixed for export of cotton yarn of count group is to 40s during 1998 is 175 million kgs. The Government has not received any appeal to permit export of another 50 million kgs. of yarn over and above the export ceiling of 175 million kgs. As per the trends in cotton yarn exports during the period January—October 1998, the ceiling of 175 million kgs. fixed for calendar year 1998 is not likely to be reached. As such, there is no reason for increasing the quantity under ceiling.

(b) and (c) The exports of cotton yarn under the Export Promotion Capital Goods Scheme (EPCG) were not suspended. Hence the question of resumption of exports of cotton yarn under the EPCG Scheme does not arise.